

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
STARRED QUESTION No. †*64
TO BE ANSWERED ON 23.07.2018

EKLAVYA MODEL RESIDENTIAL SCHOOLS

†*64. SHRI FAGGAN SINGH KULASTE:
SHRI RAMESWAR TELI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of Eklavya Model Residential Schools (EMRSs) currently operational in the country, State/UT wise;
- (b) the number of EMRSs presently being run by the Central Government, State-wise including Chhattisgarh;
- (c) whether the Government has planned/proposes to open new EMRSs in various locations including one in every block across the country and if so, the details thereof, State/UT-wise;
- (d) the details of the teachers and the students in EMRSs across the country along with the funds allocated/ being allocated for the purpose, State/UT – wise; and
- (e) the other steps taken by the Government to improve the quality of education in EMRSs?

ANSWER

MINISTRY OF TRIBAL AFFAIRS
(JUAL ORAM)

(a) to (e): A statement is laid on the table of the house.

Statement referred to in part (a) to (e) of the Lok Sabha Starred Question No.64 to be answered on 23.7.2018

(a) A total of 284 Eklavya Model Residential Schools (EMRSs) have been sanctioned as on date, out of which 214 have been reported functional. The number of EMRSs currently operational in the country, State/UT wise is at **Annexure – I**.

(b) As per extant guidelines, Each State Governments/UT Administration would be solely responsible for the management and effective functioning of EMRSs. State Government/UT Administration may opt for any feasible/suitable mode of management whether by autonomous education societies; public-private partnership with reputed educational institutions; in arrangement with the State Department of Education or any other mode found suitable. All State Governments/UT Administration are encouraged to set up a society/use an existing registered education society for the management of the EMRSs. A Management Committee may be constituted for each EMRSs which could include, among others, reputed local NGOs involved with education. The tasks of school admissions, appointment of teachers, appointment of staff, personnel matters and day-to-day running of the schools would be handled entirely by the society chosen by the State Government/UT Administration and in the manner deemed most suitable. The capital cost for the school complex, including hostels and staff quarters is Rs. 12.00 crore with a provision to go up to Rs. 16.00 crore in hill areas, deserts and islands. As per guidelines, Recurring cost during the first year (2010) for schools was @ Rs. 42000/- per child which has now been enhanced to Rs. 61,500/- per student per year. The recurring cost includes staff salary, expenditure on students for mess, uniforms, text books, toilet items etc, contingencies like water and electricity charges, office expenses, remedial classes, sports activities, medical expenses, study tour, co-curricular activities etc.

(c) As per budget announcement for 2018-19, by the year 2022, every block with more than 50% ST population and at least 20,000 tribal persons, will have an EMRS. Eklavya schools will be on par with Navodaya Vidyalayas and will have special facilities for preserving local art and culture besides providing training in sports and skill development. As per census 2011 figures, there are 564 sub-districts i.e. blocks/taluka/tehsil having more than 50% ST population and at least 20,000 tribal persons. Out of these sub-districts, at present 102 sub-districts have Eklavya Model Residential Schools (EMRSs).

(d) & (e) As per extant guidelines the responsibility for the management of the School including student admission, staff recruitment, personnel policy/administration estate management etc. rests with the State Government. The details of the teachers in EMRSs across the country is not centrally maintained. However, the details of students enrolled in these EMRSs State-wise is at **Annexure-I**. A statement on recurring grants released during last four years for the EMRSs is attached at **Annexure-II**.

Education is an essential and effective tool for personal growth and for reaping the benefits of socio-economic development interventions, Government has adopted multi-pronged strategy to improve the quality of education in EMRSs including insisting on availability of teachers, smart classes, providing Computer labs, updating science laboratory, provision for extra classes for mathematics, Science and English, coaching etc.

Annexure-I referred to in part (b) of the Lok Sabha Starred Question No. 64 to be answered on 23.7.2018

Sl No.	States	Number of functional EMRSs	Number of students enrolled
1.	Andhra Pradesh	14	2800
2	Arunachal Pradesh	2	240
3	Chhattisgarh	25	6780
4	Gujarat	27	10172
5	Himachal Pradesh	1	210
6	Jammu & Kashmir	2	120
7	Jharkhand	7	2829
8	Karnataka	10	2385
9	Kerala	2	600
10	Madhya Pradesh	32	10270
11	Maharashtra	18	4103
12	Manipur	3	1170
13	Mizoram	2	400
14	Nagaland	3	583
15	Odisha	14	5340
16	Rajasthan	15	5350
17	Sikkim	4	915
18	Tamil Nadu	7	1553
19	Telangana	11	4160
20	Tripura	4	1680
21	Uttar Pradesh	2	630
22	Uttarakhand	2	279
23	West Bengal	7	2662
Total		214	65231

Annexure-II referred to in part (d) of the Lok Sabha Starred Question No. 64 to be answered on 23.7.2018

(Rs. in Lakhs)

Sl. No.	States	2014-15	2015-16	2016-17	2017-18
1	Andhra Pradesh	1260.00	680.00	680.40	757.26
2	Arunachal Pradesh	50.40	120.80	50.40	100.80
3	Chhattisgarh	4126.24	1725.57	1756.02	2226.84
4	Gujarat	2503.62	3168.90	3802.26	3930.78
5	Himachal Pradesh	95.00	88.20	88.20	88.20
6	Jammu & Kashmir	0.00	0.00	0.00	0.00
6	Jharkhand	504.00	504.00	806.40	957.60
7	Karnataka	680.40	1000.00	999.60	999.60
8	Kerala	388.50	350.00	221.76	244.02
9	Madhya Pradesh	3290.80	3008.88	3370.92	3643.28
10	Maharashtra	916.96	1083.60	1512.00	1663.20
11	Manipur	0.00	75.00	239.40	302.40
12	Mizoram	100.00	345.45	168.00	168.00
13	Nagaland	200.34	200.34	183.96	222.60
14	Odisha	2683.29	2142.00	2242.80	2242.80
15	Rajasthan	1381.80	1381.80	1633.80	1970.00
16	Sikkim	320.30	300.00	300.30	354.48
17	Tamil Nadu	264.00	352.80	378.00	504.00
18	Telangana	2520.00	1272.00	1344.00	1377.60
19	Tripura	655.20	0.00	730.80	705.60
20	Uttar Pradesh	195.44	208.70	189.00	252.00
21	Uttarakhand	126.00	151.20	0.00	367.06
22	West Bengal	1049.16	1049.16	1049.16	1049.16
Total		23311.45	19208.40	21747.18	24127.28